

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.188/2013

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

Name of the Company		Uma Tivari & Anr. Versus Tiwari Bechar & Co. Pvt. Ltd. & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SIDDHARTHA BANERJEE, Adv. }
2. URMILA CHAKRABORTY, Adv. } For the Petitioners

ORDER

The Ld. Counsel for the petitioner is present.

No one present from the side of the Respondent(s).

List on 29-11-2017 for argument on the Company Petition along with pending Company Application, if any.

The interim order passed earlier, if any, is extended till next date.


(Jinan KR)
Member(J)


(Vijai Pratap Singh)
Member(J)